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(DEPARTMENT OF REVENUE AND INSURANCE)
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NOTIFICATION
INCOME TAX

No.1026(F.No.403/102/74-ITCC): In exercise of the powers conferred by sub-clause (ii) of clause (a) of sub-section (1) of Section 138 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies, for the purposes of the said sub-clause, every officer of or above the rank of a Superintendent of Police of the Delhi Special Police Establishment, constituted by the Delhi Special Police Establishment Act, 1946 (25 of 1946).

Sd/-

(V.P. Mittal)

Deputy Secretary to the Government of India

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